NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.04.2019

PRESENT: [redacted]

Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For Admission	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	

ADVOCATE FOR PETITIONER/s:

Maya Gupta
7838 777116

ADVOCATE FOR RESPONDENT/s: none present

ORDER

Ms. Maya Gupta, learned Counsel for Petitioner is present. None appeared for Respondent. Post the case on **29.04.2019**.

MEMBER (T)

Shruthi

Verified

Court Officer